

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, WASHIM**

Read :- 1) Hon'ble High Court, Bombay letter bearing No. Insp.-I/33/2021 dated 16.04.2021.  
2) Hon'ble High Court, Bombay Circular 16.04.2021.

**ORDER NO. 105/2021**

**DATED : 17<sup>th</sup> April, 2021**

In view of the above referred Hon'ble High Court circular, I, the Principal District and Sessions Judge, Washim pass the following order:-

- 1) **All Courts in Washim Judicial District shall continue to function in ONE shift and take up remand, bail and urgent criminal and civil matters with effect from 19/04/2021 with Judicial working hours of 2½ hours (i.e. from 10.30 am to 1.00 pm) with 50% strength of the staff by rotation.**

**The office working hours will be from 10.00 am to 01.15 pm.**

- 2) I, the Principal District and Sessions Judge, Washim pleased to entrust the Judicial work to the Judicial Officers in Washim Judicial District from 19.04.2021 to 30.04.2021 as follows :-

**Washim Head-quarter**

<b>Sr. No.</b>	<b>Date</b>	<b>Name of the incharged Judicial Officers</b>	<b>Charge of Courts</b>
1	All working days	Shri. S. M. Menjoge, District Judge-1 & A.S.J., Washim	1. Principal District & Sessions Judge, Washim 2. Ad-hoc District Judge-1 & A.S.J., Washim alongwith his own Court charge.
2	All working days	Smt. Dr. R. R. Tehra, Ad-hoc District Judge-1 & A.S.J., Washim/Link-Court, Mangrulpir	District Judge & A.S.J., Link Court, Mangrulpir.
3	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. S. P. Shinde, Civil Judge (Senior Division) Washim.	Charge of Jt. Civil Judge (Senior Division) Court, Washim alongwith his own Court charge.
4	All working days.	Shri. P. P. Deshpande, Secretary, DLSA, Washim.	He will carry his own charge.
5	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Smt. S. V. Phulbandhe, Chief Judicial Magistrate, Washim	She will carry her own charge.

Sr. No.	Date	Name of the incharged Judicial Officers	Charge of Courts
6	20.04.2021 23.04.2021 27.04.2021 29.04.2021	Shri. P. H. Nerkar, Jt. Civil Judge (Senior Division) & A.C.J.M., Washim.	Charge of Civil Judge (Senior Division) Court, Washim and Chief Judicial Magistrate Court, Washim alongwith his own Court charge.
7	20.04.2021 23.04.2021 27.04.2021 29.04.2021	Smt. U. T. Musale, 2 <sup>nd</sup> Jt. Civil Judge (Senior Division) & A.C.J.M., Washim.	Charge of 3 <sup>rd</sup> Jt. Civil Judge (Senior Division) Court, Washim alongwith her own Court charge.
8	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. S. K. Khan, 3 <sup>rd</sup> Jt. Civil Judge (Senior Division) & A.C.J.M., Washim.	Charge of 2 <sup>nd</sup> Jt. Civil Judge (Senior Division) Court, Washim alongwith his own Court charge.
9	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. G. B. Jankar, Jt. Civil Judge (Junior Division) & JMFC., Washim	He will carry his own charge.
10	20.04.2021 23.04.2021 27.04.2021 29.04.2021	Shri. M. S. Poul, 2 <sup>nd</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Washim.	Charge of all Civil Judge (Junior Division) & JMFC Courts Washim alongwith his own Court charge.
11	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. S. P. Bunde, 3 <sup>rd</sup> Jt. Civil Judge (Junior Division) & JMFC., Washim	Charge of 2 <sup>nd</sup> Jt. Civil Judge (Junior Division) & JMFC Court, Washim, Principal Magistrate, Juvenile Justice Board, Washim alongwith his own Court charge.

**Manora**

Sr. No.	Date	Name of the incharged Judicial Officers	Charge of Courts
1	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. S. P. Bedarkar, Civil Judge (J.D.) & J.M.F.C, Manora.	Charge of Jt. Civil Judge (Junior Division) & JMFC Court, Manora alongwith his own Court charge..
2	20.04.2021 23.04.2021 27.04.2021 29.04.2021	Shri. S. H. Wankhade, Jt. Civil Judge (J.D.) & J.M.F.C, Manora.	Charge of Civil Judge (Junior Division) & JMFC Court, Manora alongwith his own Court charge..



**Mangrulpir**

<b>Sr. No.</b>	<b>Date</b>	<b>Name of the incharged Judicial Officers</b>	<b>Charge of Courts</b>
1	All working days	Shri. V. S. Khot, Civil Judge (Sr.Dn.) Link-Court, Mangrulpir.	He will carry his own charge.
2	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. M. R. Panad, Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Mangrulpir	Charge of 2 <sup>nd</sup> Jt. Civil Judge (Junior Division) & JMFC Court, Mangrulpir alongwith his own Court charge..
3	20.04.2021 23.04.2021 27.04.2021 29.04.2021	Shri. R. V. Sapate, 2 <sup>nd</sup> Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Mangrulpir.	Charge of Jt. Civil Judge (Junior Division) & JMFC Court, Mangrulpir alongwith his own Court charge..

**Karanja**

<b>Sr. No.</b>	<b>Date</b>	<b>Name of the incharged Judicial Officers</b>	<b>Charge of Courts</b>
1	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. R. M. Shaikh, Civil Judge (J.D.) & J.M.F.C, Karanja.	He will carry his own charge.
2	20.04.2021 23.04.2021 27.04.2021 29.04.2021	Shri. R. R. Pande, Jt. Civil Judge (J.D.) & J.M.F.C, Karanja.	Charge of all Civil Judge (Junior Division) & JMFC Courts Karanja alongwith his own Court charge..
3	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. K. K. Choudhari, 2 <sup>nd</sup> Jt. Civil Judge (J.D.) & J.M.F.C, Karanja.	Charge of Jt. Civil Judge (Junior Division) & JMFC Court, Karanja alongwith his own Court charge..



**Malegaon**

<b>Sr. No.</b>	<b>Date</b>	<b>Name of the incharged Judicial Officers</b>	<b>Charge of Courts</b>
1	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. V. B. Mulla, Civil Judge (J.D.) & J.M.F.C, Malegaon.	Charge of Jt. Civil Judge (Junior Division) & JMFC Court, Malegaon alongwith his own Court charge.
2	20.04.2021 23.04.2021 27.04.2021 29.04.2021	Shri. S. M. Bohara, Jt. Civil Judge (J.D.) & J.M.F.C, Malegaon.	Charge of Civil Judge (Junior Division) & JMFC Court, Malegaon alongwith his own Court charge.

**Risod**

<b>Sr. No.</b>	<b>Date</b>	<b>Name of the incharged Judicial Officers</b>	<b>Charge of Courts</b>
1	19.04.2021 22.04.2021 26.04.2021 28.04.2021 30.04.2021	Shri. Y. D. Koinkar, Civil Judge (J.D.) & J.M.F.C, Risod.	Charge of Jt. Civil Judge (Junior Division) & JMFC Court, Risod alongwith his own Court charge.
2	20.04.2021 23.04.2021 27.04.2021 29.04.2021	Shri. A. D. Suryawanshi, Jt. Civil Judge (J.D.) & J.M.F.C, Risod.	Charge of Civil Judge (Junior Division) & JMFC Court, Risod alongwith his own Court charge.

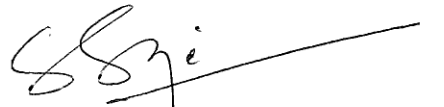
**Note :-**

- 1) On holidays all Judicial Officers shall carry their own charge.
- 2) All the Judicial Officers shall remain stationed at their respective places of posting and shall not leave headquarter / station (except extra ordinary reason) without permission.
- 3) The Judicial Officers may pronounce judgment/s or pass order/s in the matters wherein the arguments of both the parties are concluded.
- 4) Presiding Officers and Heads of Sections are directed to make necessary arrangements so as to 50% strength of staffs of all Courts and Sections shall remain present on all working days.

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- 5) All Courts shall remain closed on every Saturday, but may take up only remand and urgent matters, as being taken up on holidays.
- 6) The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.
- 7) The Canteens and Bar Rooms within the Court premises in Washim Judicial District shall remain closed until further orders.
- 8) All the safety / precautionary measures set forth by the Central and State Government shall be adhered scrupulously.
- 9) Employees duputed to District Judge & A.S.J., Link-Court, Mangrulpir are directed to work on all working days alongwith Presiding Officer at Mangrulpir.

Date : 17<sup>th</sup> April, 2021

  
( S. M. Menjoge ),  
I/c.Principal District & Sessions Judge,  
Washim.

O.W. No./ /2021  
District Court, Washim  
Dated : /04/2021

**Copy forwarded with compliments to :- (out stations by e-mail)**

- 1) The District Judge- 1 & A.S.J., Washim/Link Court Mangrulpir.
- 2) The Civil Judge (Sr.Dn.) Washim/Mangrulpir
- 3) The Chief Judicial Magistrate, Washim
- 4) The Secratary, District Legal Services Authority, Washim
- 5) The Civil Judge (Jr. Dn.) & J.M.F.C. Washim/ Malegaon /Mangrulpir/ Karanja /Manora /Risod
- 6) The Superintendent (Finance Br./Inspection Br.), District Court, Washim.
- 7) The A.G.P./A.P.P., Washim/ Malegaon /Mangrulpir/ Karanja/Manora/Risod
- 8) President, Bar Association, Washim/ Malegaon /Mangrulpir/ Karanja /Manora/Risod
- 9) The Collector, Washim
- 10) The Superintendent of Police, Washim
- 11) The Jailor District Prison, Washim

for information and necessary action.

**Registrar,**  
District Court, Washim